

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For [unclear]

ad 21 20.7.04

L
18.7.04

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(copy of [unclear]
may be sent to
to [unclear] in [unclear]

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Heard: The Tribunal
having no jurisdiction over
the Group 'C' and D of Respondents.
Organisation, the OA. is rejected
on the ground of main tenability.

Vice-Chairman

Members